

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

8

C.P No. 1251/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2017

NAME OF THE PARTIES: Reliance Commercial Finance Ltd.
V/s.
M.S Raitech Consultants Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
8	Adv. Krishant Rana i/b vidhii Partners Advocate for Petitioner		

ORDER

CP No.1251/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 11.8.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)